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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3164/2024

BAJRANG PUNIA AND ORS.

.....Petitioners

Through: Mr. Rahul Mehra, Senior Advocate with Mr. Siddharth Nayak, Mr. Chaitanya Gosain, Mr. Raghav Khanna and Mr. Kartik Sharma, Advocates.

versus

UNION OF INDIA AND ORS.Respondents Through: Mr. Jayant Mehta, Senior Advocate with Mr. Ripudaman Bhardwaj, Central Government Standing Counsel with Mr. Kushagra Kumar, Ms. Diva Saigal and Mr. Abhinav Bhardwaj, Advocates with Mr. Devvrath Yadav, Govt. Pleader for UOI. Mr. Hemant Phalpher, Mr. Yogesh Tyagi and Ms.

Anisha Goyal, Advocates for R2.

Mr. Vikas Singh and Mr. Ujjwal Chaudhary, Advocates for R3.

CORAM: HON'BLE MS. JUSTICE JYOTI SINGH

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<u>ORDER</u> 09.01.2025

CM APPL. 66223/2024

1. Reply to the application, if any, be filed by the non-applicants before the next date of hearing.

2. List on 10.02.2025 along with the writ petition.

JYOTI SINGH, J

JANUARY 9, 2025/*jg*

This is a digitally signed order.

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